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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Notification No. 31/2015-2020

Dated the 29 August, 2018

Subject: - Withdrawal of Notification No.15 dated 02.07.2018 regarding amendment in import policy of Peas under Chapter 7 of the ITC (HS) 2017, Schedule -I (Import Policy).

S.O. (E): In pursuance of the Order dated 28th June, 2018 of the Hon'ble High Court of Judicature at Madras in W.P. Nos 15921 to 15924 of 2018 and W.M.P Nos. 18916, 18917, 18919, 18920, 18922, 18923, 18925 and 18926 of 2018 and in compliance with the directions dated 24th of August, 2018 in WP No.21083 & 21084 of 2018 filed by M/s AMRR Maharaja Dhall Mill the Notification No 15 dated 02.07.2018 extending the restriction on import of Peas classified under Exim Code 0713 10 00 (including Yellow peas, Green peas, Dun peas and Kaspas peas) till 30.09.2018, is withdrawn.

2. **Effect of this Notification:** Notification No 15 dated 02.07.2018 extending the restriction on import of Peas classified under Exim Code 0713 10 00 till 30.09.2018, is withdrawn

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